LABOUR VIOLATIONS IN CONSTRUCTION OF FIFA PROJECTS

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Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Government has noticed that there were labour/human rights violations and
discrimination in Qatar during construction of FIFA World Cup Projects as per Equidem, an
international human rights organization;

(b) whether it has also come to the notice of the Government that many Indians, including workers
from Telangana, have died while working in the above projects and if so, the details thereof;

(c) whether the Government has discussed the above issues with the Supreme Committee for Delivery
and Legacy/Government of Qatar; and

(d) if so, details and the outcome thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI V. MURALEEDHARAN)

(a to d) Whenever grievances are received from Indian nationals working anywhere, including in Qatar,
related to their employment issues such as non-payment or delay in payment of salaries, harsh working
conditions, non fulfillment of contractual obligations, confiscation of passports, etc., these grievances
are taken up with the concerned employer and the local Ministry of Labour, as per established practice
and procedures, for appropriate intervention till their logical conclusion.

All issues related to Indian expatriate work force that were brought to its notice were taken up through
Embassy of India as well as through the established mechanism of Joint Working Group on Labour and
Manpower Development between India and Qatar.

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